

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.71(MAH)/2013
CA No.

CORAM:



Present:

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

NAME OF THE PARTIES: M/s. Gupta Infratec Pvt. Ltd.
V/s.
M/s. Avinisha Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Satishkumar Chettijar ilb FR& Associates	Advocate for Respondent	
2	Dr S. K. Jain	PCS for Petitioner	

ORDER

C.P. No. 71/397-398/CLB/MB/MAH/2013

1. Ld. Counsel for both the sides are present.
2. Seeking adjournment on the ground that some mutual settlement is in progress.
3. Listed for final hearing on 22nd December, 2016.

Dated: 27.10.2016

sd/-
Shri M.K. Shrawat
Member (Judicial)